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Title: Need to revise pension for EPF pensioners.

SHRI P.C. THOMAS (MUVATTUPUZHA): Sir, we are all proud that a few moments back, we have been able to pass the Bill to honour the senior citizens and our parents. But the Employees Provident Fund (EPF) pensioners are getting a small amount as pension. Is it not hypocrisy? We say that we are going to honour them. But, at the same time, we are not respecting our elders and seniors who have given a lot of efforts for the country, for the places where they live and for their families. There are about 80 lakhs of people who come under this category. The EPF fund has exceeded to a large extent. It goes around Rs. 30,000 crore and the Government is trying to invest it into the stock market and trying to make more money.[\[a96\]](#)

It is trying to make more money. It is good. But can we forget these poor people? They cannot make a living now. So, my humble submission to the Government, through you, Sir, is that this has to be taken very seriously on this auspicious day when we have passed the great Bill which has become an Act.

Hence, I urge upon the hon. Minister of Labour as well as the Government to see that pension is revised urgently and also they are paid some interim relief immediately because they have been put to very great harassment for quite a long time.